Written Answers to	[3 December, 2019]	Unstarred Questions 371
1	2	3
Daman and Diu	263	303
Dadra and Nagar Haveli	276	301
Maharashtra	69843	72762
Telangana	22058	23033
Andhra Pradesh	30458	31725
Karnataka	38747	40523
Goa	908	948
Lakshadweep	48	53
Kerala	22348	23761
Tamil Nadu	42091	43422
Puducherry	848	895
Andaman and Nicobar Islands	224	232
Total	766348	801374

Ref: Three-year Report of the PBCRs: 2012-2014, Bengaluru, 2016.

Note: Projected mortality cases for India were computed by applying Mumbai Mortality/Incidence (MI) ratio to the projected incidence cancer cases.

Heat-wave related deaths

1706. SHRI NARAIN DASS GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of heat-wave related deaths, State-wise;
- (b) whether any efforts have been made to geolocate these deaths to identify danger zones;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Integrated Disease Surveillance Programme is collecting information on cases and deaths due to heat related illnesses of vulnerable States since 15.03.2019. The State-wise details of deaths due to heat related illnesses in the year 2019 is as under:

State	Deaths
Bihar	121
Telangana	42
Andhra Pradesh	29
Gujarat	8
Maharashtra	6
Rajasthan	3
Madhya Pradesh	2
Uttar Pradesh	2
Tamil Nadu	1
Kerala	1
Total	215

(b) to (d) The primary responsibility of heat wave management rests with the States. The concerned State Governments are required to undertake necessary measures as per their relief codes/relief manuals and set up infrastructure in Government hospitals to deal with patients suffering from heat wave related illnesses.

In year 2016, National Disaster Management Authority (NDMA) issued Guidelines for 'Preparation of Action Plan - Prevention and Management of Heat Wave'. NDMA issued revised guidelines in the year 2017.

Ministry of Health and Family Welfare have also issued 'Guidelines on Prevention and Management of Heat Related Illnesses' in the year 2015.

All States/UT Governments and Ministries/Departments concerned are required to take necessary action as per the guidelines issued by NDMA. National Centre for Disease Control (NCDC) has also been advising State Health Departments to follow guidelines on "Prevention and Management of Heat Wave related Illness".

Second AIIMS in Bihar

†1707. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that due announcement was made regarding the establishment of second AIIMS in Bihar in the 2015-16 budget;

[†]Original notice of the question was received in Hindi.